

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.225/TL/2024

Subject : Petition under Section-14 & 15 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2024 for Grant of separate Transmission Licence for Augmentation of 2x500 MVA, 400/230kV transformation capacity (3rd & 4th ICTs) at Karur PS and Implementation of 1 no. of 230kV line bay at Karur 400/230kV PS for interconnection of REGS of M/s Nannai Solar Park Pvt. Ltd. on Regulated Tariff Mechanism (RTM) route.

Petitioner : Karur Transmission Limited (KTL)

Respondents : JSW Renew Energy Limited (JSWRE) and Ors.

Date of Hearing : **4.3.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Prashant Kumar, KTL
Shri Ranjeet S. Rajput, CTUIL
Shri Akshayvat Kislay, CTUIL

Record of Proceedings

The representative of the Petitioner submitted that the present Petition had been filed for the grant of a separate transmission licence for implementation of (i) Augmentation of 2x500 MVA, 400/230 kV transformation capacity (3rd and 4th ICTs) at Karur PS, and (ii) 1 No. of 230 kV line bay at Karur 400/230 kV PS for interconnection of REGS of M/s Nannai Solar Park Pvt. Ltd. on the Regulated Tariff Mechanism basis. He further submitted that vide Order dated 14.2.2025; the Commission has observed that the Petitioner satisfies the conditions for the grant of a separate transmission licence for the implementation of the above elements and, consequently, directed to issue the public notice inviting the suggestions/objection to the grant of a transmission licence to the Petitioner. However, no suggestion or objection has been received so far.

2. Considering the submissions made by the representative of the Petitioner, the Commission reserved the matter for order.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**